

Government of Jammu and Kashmir  
**Finance Department**  
Civil Secretariat, Jammu / Srinagar.

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Notification

Srinagar, the 21<sup>st</sup> of November, 2022

**S.O. 616:-** In exercise of the powers conferred under section 74 read with section 27-A of the Stamps Act Svt. 1977, the Government hereby make the following amendments in the Jammu and Kashmir Preparation and Revision of Market Value Guidelines Rules, 2011 namely:-

- (i) In rule 4, in clause (b) of sub-rule (2) for the words, signs and figures "Forms I, II and III", the words, signs and figures "Forms I, II, III and IV" shall be substituted;
- (ii) In rule 7, for the words, signs and figures "urban plots, urban built up properties and agricultural land shall be in Form I, Form II and Form III" , the words, signs and figures "urban plots, urban built up properties, agricultural land and industrial land shall be in Form I, Form II ,Form III and Form IV" shall be substituted ;
- (iii) In Form I, after column 5, the column 6, entry "industrial land"and the explanation at the bottom shall be omitted.
- (iv) After Form III, following new Form shall be added, namely,-

"Form IV

(See Rule 7)

**Market Value Guidelines of Industrial Land**

| Name of the Corporation,<br>Municipality or Panchayat | Ward/Village | Value of the Plot<br>per kanal |
|---|--------------|--------------------------------|
| (1)   | (2)          | (3)                            |
|   |              |                                |



**Explanation:** 'Industrial land' means the land used or intended to be used for establishment of Industrial Units for manufacturing, production, fabrication or assembly process and any ancillary service thereto."

By order of the Government of Jammu and Kashmir.

Sd/-  
**(Neetu Gupta), JKAS**  
Secretary,  
Finance Department.

No.FD-ESTB/24/2021-09

Dated: 21. 11 . 2022

Copy to:

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. All Principal Secretaries to Government.
4. Joint Secretary, Ministry of Home Affairs, Gol.
5. All Commissioner Secretaries to Government.
6. Divisional Commissioners, Jammu/Kashmir.
7. Commissioner, State Taxes Department, J&K.
8. Secretary to Government, Finance Department.
9. Excise Commissioner, J&K.
10. Private Secretary to Administrative Secretary, Finance Department, J&K.
11. I/c website Finance.

  
**(Mohammad Amin)JKAS**  
Deputy Secretary to Government,  
Finance Department.  
